

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 72 OF 2019

Dated: 20th March, 2019

In the matter of:

Power Company of Karnataka Ltd.

.... Appellant(s)

Versus

Udupi Power Corporation Limited & Ors.

.... Respondent(s)

ORDER

The Bench could not assemble today.

List the matter on **04.04.2019.**

Court Master/PS